IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
(IB)-1045(ND)2020

IN THE MATTER OF:

M/s. Rhydburg Pharmaceuticals Ltd. ... Applicant/Petitioner

Versus

Sanyog Healthcare Limited. ... Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 05.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
Mr. Rajnish Sinha, and Ms. Shreya Kohli, Advocate for Petitioner, Mr. Siddharth Chechani, Advocate for Respondent

ORDER

Renotify this case on 26.02.2021

(T.S SINGH)
COURT OFFICER

Ashwani